

DELHI LEGISLATIVE ASSEMBLY
Revised List of Busines
Wednesday 21st December 2005/ 30 Margshirsh 1927 Saka)
2.00 PM

- 1 **Question Hour:** Starred Questions as shown in separate list to be asked and replies given.
- 2 **Special Mention (Rule 280):** Members to raise matters under Rule 280:

Shri Sushil Choudhry	Shri Amrish Singh Gautam
Shri Bishm Sharma	Shri Vijay Jolly
Shri Sahab Singh Chauhan	Shri Ramesh Lamba
Dr. Jagdish Mukhi	Shri S P Ratawal
Shri Kulwant Rana	Shri Brahm Pal
- 3 **Presentation of Reports:**
 1. Shri Ramakant Goswami
Shri Sahab Singh Chauhan
to present the **Eighth Report of the Business Advisory Committee.**
 2. Shri Ramakant Goswami
Shri SP Ratawal
to present the **Sixth Report of the Private Members Bills and Resolutions Committee**
- 4 **Papers to be laid on the Table:**
 1. **Smt. Sheila Dikshit**, Chief Minister to lay copies of the documents relating to Annual Report of Minority Commission for the year 2002-03 and 2003-2004.
 2. **Dr. A.K. Walia, Minister of Finance**, to lay the copies of the following documents relating to :
 - (i) Delhi Value Added Tax (Third Amendment) Rules,2005- Notification No.F,101(352)/2005 –Fin(A/Cs)/752kha dated 07.10.2005
 - (ii) Amendment in sixth Schedule of the DVAT Act, 2004 F.101(352)/2005-Fin(A/Cs)/745 kha dated 07.10.05
 - (iii) Corrigendum F.3(49)/Fin.(T&E)/2005-06/832kha dated 14.11.2005
 - (iv) Composition of Tax F.3(57)/Fin (T&E)/2005-06/897kha dated 30.11.2005
 - (v) Notification of the Annual rate of interest under section 42 of the DVAT Act, 2004 F.3(59)/Fin(T&E)/2005-06/917kha dated 30.11.2005
 - (vi)Amendment in Seventh Schedule of the DVAT Act, 2004 F.3(59)/Fin(T&E)/2005-06/917 kha dated 30.11.2005
 - (vii)Delhi Value added Tax (Fifth Amendment) Rules, 2005 F.3(59)/Fin(T&E)/2005-06/927kha dated 30.11.2005
 - (viii)Amendment in Third Scheduled of the DVAT Act 2004 F.3(59)/Fin(T&E)/2005-06/937kha dated 30.11.2005
 - (ix)Delhi Value added Tax 2nd Amendment Act 2005 F.14(29)/LA/2005/333 dated 16.11.2005
 - 3.**Shri Raj Kumar Chauhan, Minister of Development & Revenue** to lay

copies of the documents relating to:

- (i) Annual Report for the year 2004-05 of the Delhi Co-operative Housing Finance Corporation Ltd. (DCHFC).
- (ii) Notification No.F.8/22/2005-DAM/MR/5125 dated 23/11/2005 regarding Election for filling –up of vacancies in the Marketing Committees

4. Shri Mangat Ram Singhal, Minister of Industries & Labour to lay copies of the following documents relating to:

- (i) Election Commission order No. 76/DL-LA/2003(1) dated 7th July, 2005.
- (ii) Election Commission order No. 76/DL-HP/2004(2) dated 7th July, 2005.
- (iii) Amendment to Elections Symbols (Reservation & Allotment) order, 1968.

5 Short Duration Discussion:

- (i) Shri Ramvir Singh Bidhuri

Shri Mukesh Sharma

Shri Ranbir Singh Kharb

‘Regarding regularization of un-authorized colonies in Delhi’.

- (ii) Shri Bheeshm Sharma
Shri Sahab Singh Chauhan
Shri Mahabal Mishra

‘ Regarding Sonia Vihar Water Treatment Plant and water supply in Delhi’.

- (iii) Dr. Jagdish Mukhi

Dr. Harshvardhan

Sh. Sahab Singh Chauhan

‘Regarding situation arising due to installation of Electronic Meters by Private Electricity Companies and Supply of Electricity in the Capital’

Delhi
21st December, 2005

Siddharath Rao
Secretary